


Endst. No. 250 /Dated 12/01/2021

A Copy is forwarded to:-

1. All the District & Sessions Judges in the State of Punjab with a request to display this public notice on notice board of all courts/office.
2. Daftri of this office with a direction to display this notice on the notice board of this office.
3. The Manager, Daily Newspaper "Chardikala" Patiala, with a request to publish the above said notice in the newspaper immediately and send a copy of the newspaper alongwith bill to this office at the earliest.
4. System Officer/System Assistant of this office to upload the public notice on official website of this Court immediately.


District & Sessions Judge,
Mansa